

ITEM NO.2

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA & ORS.

Respondent(s)

[ONLY IA No. 238453/2026 IN C.A. No. 5247/2016 IS LISTED UNDER THIS
ITEM]

WITH

C.A. No. 5247/2016 (III)

FOR EARLY HEARING APPLICATION ON IA 238453/2026

IA No. 238453/2026 - EARLY HEARING APPLICATION

Date : 20-08-2026 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MRS. JUSTICE V. MOHANA

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Ms. Dashampreet Kaur, Adv.
Mr. Arsh Raina, Adv.
Mr. Devender Chauhan, Adv.
Mr. Gaurav Som, Adv.
Mr. Vaibhav Manu Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 238453/2026 In C.A. No. 5247/2016

1. List the appeal(s) for hearing within three months before an appropriate Bench.
2. IA No. 238453/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(NIKITA SINGH)
COURT MASTER (NSH)